

DIVISION BENCH

O-209

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/287(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	RAFTECH MULTITRADERS PRIVATE LIMITED VS MANGALNAYAK SHOPPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Mr. S Makkar, Adv.] For the Resolution Professional
Ms. Puja Patwari, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional Present.
2. List the matter for consideration on **12/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**